

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 14<sup>th</sup> MARCH, 2023, 10:30 A.M.**

CP (IB) No. 8/CB/2023, IA (IB) No. 73/CB/2023

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Piramal Capital & Housing Finance Ltd. -Vs- Vishal Khandelwal
Under Section	95 (1) IBC

For Petitioner (s)

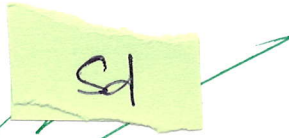
Mr. Venugopal Mahapatra, Adv.  
Mr. Sachin Kumar Sahu, Adv.

For Respondent (s)

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**ORDER**

Due to paucity of time, the matter could not be taken up for hearing. Matter adjourned to 24.04.2023.



**Satya Ranjan Prasad**  
**Member (Technical)**



**P. Mohan Raj**  
**Member (Judicial)**